

SHRI SHIVRAJ SINGH (Vidisha) : Mr. Chairman, Sir this year we are all set on celebrating the 50th year of our independence, however it is quite unfortunate to note that in the 50th year of our countries independence, the Archie's Gallery is selling out such a map of India as depicts a large area of Kashmir belonging to Pakistan and as if all this is not enough, this Archie's map also depicts certain border areas of North-Eastern India belonging to China and Bhutan but surprisingly our Ministry of External Affairs and Ministry of Home are yet to respond over it.

Mr. Chairman, Sir, through you I would like to remind the House that a globe imported from Taiwan in 1995 had also triggered such a controversy and the then Government had not paid any attention to it and that globe was displayed and sold in the world book fair.

Mr. Chairman, Sir, this map has been prepared in Switzerland and the Archie's Gallery has imported it from there only. I am not able to understand that this map has been put in the category of banned maps by Shri R.K. Bhatnagar, the incharge Brigadier of border unit of Indian Survey department situated in Delhi which is also the final authority on demarcation of Indian borders and also this map does not match the standard category laid down by the Survey of India for the maps to be sold out in India.

Mr. Chairman, Sir, as I said a little earlier, this map is made in Switzerland and the Archie's Gallery has imported it from there only but now did it come through the customs department without matching the Indian standards in this regards as the notification issued on 6.3.1997 categorically states that anything showing the Indian borders, as disputed, cannot be imported. But, then how did the custom department allowed the import of this map?

Sir, it is a very sensitive issue. Through you, I would like to request the Government to immediately order an inquiry to ascertain as to how and in what conditions such a map delineating Indian territory as foreign territory is being sold out in the country. This map should be confiscated and its sale be prohibited right forth and those responsible for it should be brought to the book and dealt severely.

MR. CHAIRMAN : This matter should be looked into.

SHRI DEVI BUX SINGH (Unnao) : Mr. Chairman, Sir, a large number of leather tanneries, bone processing mills and Chemical industries are located on the Unnao by-pass of Rajdhani Road in the mid of Kanpur-Lucknow in my constituency, are releasing a huge quantity of polluted water into the Ganga and thus polluting the drinking water. Already there has been high level of pollution in this area due to mushrooming of large number of industries all around so much so that people going to Kanpur and Lucknow have to put the handkerchief on their nose. The pieces of bones and meats are shown here and there all around by the crows & eagles hovering there. The people are seared of outbreak of diseases. Some people have

developed symptoms of deformity. Such a high level of pollution is not there in any part of the State. Air and Water of this area highly polluted. On my behest and initiative, the pollution board carried out the water tests there and found the drinking water polluted to a high degree and the Union Government provided 37 crore of rupees to the State water corporation, however it did not solve the problem. The work is also being carried out in this regard but to no avail and the funds are going into the coffers of contractor and middlemen. Sir, despite heavy level pollution in this area, the Government has accorded permission to "Indgree Foods Ltd." to set up a big industry in the mid of Kanpur Lucknow in the Unnao district. In this factory, 2500 animals will be slaughtered per day and a cold store with the intake capacity of 1000 tonnes is also proposed to be set up in this area.

Sir, what will happen to the health of the residents of Unnao? It poses a serious threat of outbreak of several disease and deformity to them. People are not getting safe and clean potable water .....(Interruptions)

MR. CHAIRMAN : Sir, you please take your seat. Nothing will go on record. Shri Vedanti ji please go ahead

...(Interruptions)\*

DR. RAM VILAS VEDNATI : Mr. Chairman, Sir, I would like to request the Railway Minister that a train which ran from Farakka to Bhivani and from Tundla to Mathura connecting the pilgrim places of Ayodhya and Varanasi. But after Shri Ram Vilas Paswan has become Railway Minister, this train was discontinued the very next day and the train which died from Tundla to Mathura is now being run from Tundla to Delhi directly. Through you, I would like to request the Railway Minister to restroe the old schedule of these trains and the train earlier plying between Tundla and Mathura should be reintroduced so that the people arriving from Ayodhya and Varanasi keep up their link with Mathura.

SHRI RAMESHWAR PATIDAR (Khargon) : Mr. Chairman, Sir, through you I would like to raise a very important issue. The Government have declared to implement the Prasar Bharati. The Information and Broadcasting Minister is repeatedly claiming that Prasar Bharati Board would recruit the Director General for Akashwani and Doordarshan. But the Government does not seem honest in this regard and has planned to appoint a person of their choice to the post of D.G. of Akashwani and the process in this regard has been initiated.

MR. CHAIRMAN : The matter relating to posting and employment is not raised in Parliament.

SHRI RAMESHWAR PATIDAR : But he said that the recruitment to these posts would be made by the Prasar Bharati Board .....(Interruptions)

\* Not Recorded.